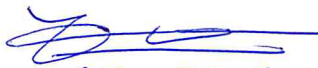




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

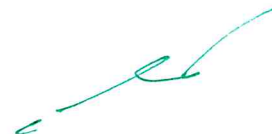
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 132/16	TP 65/17	For compromise	433(e)	Nirlon Ltd., Vs Force Fitness(India) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Y.J. KUBENDRA  9886814775	Force fitness (India)	
	Nagesh	Force fitness (India) Authorised signatory	

ORDER

Counsel for Petitioner is absent. Counsel for Respondent is present. He reported that, matter is likely to be settled and requested for time. List it on 11/12/2017.


Member (T)


Member (J)